

ITEM NO.77

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 2767/2014

SATISH KUMAR DWIVEDI

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date : 11/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.
Mr. Gaurav Dhingra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matter falls under the complete category.

Registry to process for listing before the Hon'ble Court,

as per rules.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.09.13
13:04:09 IST
Reason: